

advised not to detain wagons for unloading of Coal unduly long period and ensure early release of Wagons to reduce the turn round time of the Wagons.

- (iv) Coal supplies to Thermal Power Stations, is being monitored by the Ministry of Energy, Railways and the Cabinet Committee on infrastructure, from time to time.

Indo-Yugoslav agreement of Information

382. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that Indo-Yugoslavia signed an agreement in October, 1980 on co-operation in the field of information; and

(b) if so, what are the main features of the agreement?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUM-
UDBEN M. JOSHI): (a) Yes Sir, an Indo-Yugoslav Protocol was signed on 9th October, 1980 on cooperation in the sphere of Information.

(b) The Protocol aims at co-operation in all the fields of information viz., Press, Radio, Television, Films; News Agencies, Journalist associations, News-papers, Publishing Houses and other publishing houses of the two countries.

It also provides for exchange of journalists, periodicals, publications and other information material and facilities for the performance of permanent correspondents and journalists on official stay.

It supports the establishment of co-operation in the sphere of production, trade and exhibition of films and newsreels.

It is valid initially for a period of 5 years and is extendable automatically for subsequent periods of 5 years at a time unless withdrawn by either party at least six months before its expiration.

National Water Management Board

383. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of IRRIGATION be pleased to state:

(a) whether it is a fact that Government propose to set up a National Water Management Board to resolve the Inter-State disputes over the sharing of river waters; and

(b) if so, what are the details of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) No such proposal is at present under the consideration of Government.

(b) Does not arise.

Badarpur Thermal Power Station

384. SHRI R. P. DAS: Will the Minister of ENERGY be pleased to state:

(a) the ills of the newly constructed Badarpur Thermal Power Station;

(b) the causes of the ills; and

(c) how far BHEL is responsible for the defects of the fourth unit of Badarpur Thermal Power Project?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The newly constructed 210 MW unit at Badarpur Thermal Power Station has been facing some technical problems. The set has still not fully stabilized.

(b) The causes of the above faults are as under:—

- (i) *Plant and Equipment* Deficiencies in design, material and manufacturing.